

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 336
CP-69/ND/2021

IN THE MATTER OF:

M/s. Blackstone Infracon Pvt. Ltd. & Ors

.....APPLICANT/PETITIONER

Vs

M/s. Renaissance Buildcon Company Pvt. Ltd

.....RESPONDENT

SECTION

U/s 58, 59, 241- 242

Order delivered on 29.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashutosh Gupta & Mr. Gaurav Rana, Advocates.

For the Respondent : Mr. Dhananjay Gupta, Advocate for R-1 to 7.

HYBRID HEARING (PHYSICAL & VC)
ORDER

Learned Counsel appearing for the Petitioner seeks an adjournment. Learned Counsel appearing for the Respondent has no objection.

List the matter on **15.07.2024** for arguments.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)